

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00894/2019**

**DATED THIS THE 22<sup>ND</sup> DAY OF DECEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

M.K. Mahesh,  
S/o Late L. Krishji Rao,  
Aged about 45 years  
Working as Trolleyman Grade-III  
O.O: DRM's Works Office,  
South Western Railway,  
Mysore, ....Applicant

(None present for the Applicant)

Vs.

1. Senior Divisional Personnel Officer  
(Personnel Branch)  
South Western Railway  
Mysore Division  
Mysore-20.

2. Divisional Railway Manager,  
South Western Railway  
Mysore Division  
Mysore-20.

3. Senior Divisional Engineer (North)  
South Western Railway  
Mysore Division  
Mysore-20.

4. Assistant Divisional Engineer  
South Western Railway  
Shimoga,  
Karnataka.

5. Senior Section Engineer (P. Way)  
South Western Railway  
Subramani,  
Karnataka.

6. General Manager  
South Western Railway  
Rail Soudha, Gadag Road,  
Hubli-580 020.. . . . .  
...Respondents

(By Advocate Sri J. Bhaskar Reddy for Respondents)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Nobody has put in appearance on behalf of the applicant.

2. Even on earlier date of hearing i.e. 08.12.2020, nobody had appeared on behalf of the applicant.
3. It appears that the applicant has lost his interest in pursuing the present Original Application.
4. Accordingly the Original Application is dismissed for non-prosecution.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

vmr

**(SURESH KUMAR MONGA)  
MEMBER (J)**